

श्री द्वा० ना० तिवारी : हम ने उस पर भी ओवजेक्शन किया था ।

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, AND SHIPPING AND  
TRANSPORT (SHRI RAJU RAMAIAH):  
Is it the amendment as moved by Shri  
Madhu Limaye ? When did you put it to  
the vote ?

MR. CHAIRMAN : I put it to the vote,  
और वह केरी आउट हो गया था ।

श्री द्वा० ना० तिवारी : हमने उस पर भी  
ओवजेक्शन किया था । मान लीजिये यह पास  
नहीं होता तो क्या होगा ।

SHRI RANDHIR SINGH (Rohtak) :  
We don't want Division on this.

MR. CHAIRMAN : I will read it.  
The question is :

"That this House do agree with the  
Sixty-seventh Report of the Committee  
on Private Members' Bills and Resolu-  
tions presented to the House on the 10th  
November, 1970, subject to the modifi-  
cation that the question of re-classifica-  
tion of the Bihar Legislative Council  
(Abolition) Bill, 1970, Shri Bhogendra  
Jha, be referred back to the Committee."

*The motion was adopted.*

15.55 hrs.

#### CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 16)

श्री प्रकाशवीर शास्त्री (हापुड़) : सभा-  
पति जी, मैं प्रस्ताव करता हूँ कि भारत के  
संविधान का और संशोधन करने वाले विधेयक  
को पेश करने की अनुमति दी जाए ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce  
a Bill further to amend the Constitution  
of India."

*The motion was adopted.*

श्री प्रकाशवीर शास्त्री : मैं विधेयक को  
प्रस्तुत करता हूँ ।

#### CONSTITUTION (AMENDMENT) BILL\*

(Amendment of the Seventh Schedule)

श्री श्रीम प्रकाश त्यागी (मुरादाबाद) :  
सभापति महोदय, मैं प्रस्ताव करता हूँ कि  
भारत के संविधान का और संशोधन करने  
वाले विधेयक को पेश करने की अनुमति दी  
जाए ।

MR CHAIRMAN : The question is :

"That leave be granted to introduce  
a Bill further to amend the Constitution  
of India."

*The motion was adopted.*

श्री श्रीम प्रकाश त्यागी : मैं विधेयक  
प्रस्तुत करता हूँ ।

#### CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 74)

श्री प्रकाशवीर शास्त्री (हापुड़) : मैं  
प्रस्ताव करता हूँ कि भारत के संविधान का  
और संशोधन करने वाले विधेयक को पेश करने  
वाले विधेयक को पेश करने की अनुमति दी  
जाये ।

MR CHAIRMAN : The question is :

"That leave be granted to introduce a  
Bill further to amend the Constitution  
of India."

*The motion was adopted.*

श्री प्रकाशवीर शास्त्री : मैं विधेयक  
प्रस्तुत करता हूँ ।